79

of exports of cotton textiles to compensate for incidence of certain non-refundable taxes on cotton textiles. Payments during 1971-72 on this account amounted to Rs. 535.75 lakhs.

There is no proposal to increase the rate of grant to the Indian Cotton Mills" Federations.

RURAL ELECTRIFICATION IN KERALA

- ♦17. SHRI B. V. ABDULLA KOYA: Will the Minister of IRRIGATION AND POWER be pleased to slate:
- (a) the progress so far made in the schemes of rural electrification in Kerala;
- (b) the time by when all the villages in Kerala are likely to be electrified; and
- (c) the number of villages, District-wise which are likely to be electrified during the current year?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) to (c) A statement is laid on the Table of the House

STATEMENT

(a) and (b) During the Fourth Plan, the emphasis in rural electrification schemes continues on the electrification of pumpsets. Electrification of villages is a subsidiary part of this programme. In Kerala out of 1,573 villages, 1,268 villages representing 80.6% had been electrified as on 31-3-1972. Also on that date 28.281 irrigation pumpsets were electrified in the State.

It is expected that by the end of Fourth Plan (1-4-1974), all the villages in Kerala State would be electrified. It is also expected that 20,000 irrigation pumpsets would be electrified in Kerala during the Fourth Plan period. Additive finances are provided by the Rural Electrification Corporation for rural electrification schemes of State Electricity Boards. The Corporation has so far sanctioned nine Rural Electrification Schemes of Kerala involving loan assistance of Rs. 394.466 lakhs envisaging electrification of 262 villages, 5,646 pumpsets and power supply of 829 small scale and agro industries.

to Questions

(c) It is expected that 100 villages would be electrified in Kerala during the year 1972-73. The district-wise break-up is given below:-

Cannore		25
Kozhikode	,	10
Palghat	,	30
Trichur	•••••	18
Kottayam	,	5
Malappuram	,	12

TOTAL 100

HARANOI AND HEMAVATI PROJECT IN Mysore

*18. SHRI VEERENDRA PATIL: DR. K. NAGAPPA ALVA:

Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) the time since when the Harangi and Hemavati projects in Mysore State are pending with the Government of India for technical clearance and administrative approval;
- (b) the time by when these projects are likely to be cleared; and
- (c) the financial assistance made available to the Government of Mysore to execute these projects?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) and (bl 1'hese projects which were received in 1965, involve some inter-State aspects and efforts are being made continuously by the Government of India to resolve the same.

(c) Does not arise.

STC'S SUCCESS IN CHANNELISING IMPORTS AND EXPORTS

*19. SHRI A. G. KULKARNI: Will the Minister of FOREIGN TRADE be pleased to state that extent to which the State Trading Corporation has succeeded in channelis-